

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH



No. O.A. 350/01000/2016

Date of order: 18.7.2016

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Ms. Jaya Das Gupta, Administrative Member

SWAPAN KR. MUKHERJEE

VS.

UNION OF INDIA & ORS. (Eastern Railway)

For the Applicants : Mr. C. Sinha, Counsel

For the Respondents : Mr. S.K. Das, Counsel

**ORDER (Oral)**

**Per Ms. Bidisha Banerjee, Judicial Member:**

1. Ld. Counsel for the parties are present and heard.

2. The Ld. Counsel for the applicant submits that he shall be satisfied if a direction is given to the concerned respondents to dispose of the comprehensive representation, which shall be submitted by him, within a stipulated time frame.

3. Hence, the applicant is directed to file a comprehensive representation annexing thereto the RBE on restructuring for the post of Technician Gr. I to move to MCM/Sr. Technician by way of cadre restructuring with seniority lists of Tech. Gr. I.

4. Let suitable representation be filed within 15 days from the date of receipt of a copy of this order which shall be appropriately dealt with and

disposed of by the Sr. DPO, Eastern Railway, Howrah i.e. respondent No. 4 within 4 weeks from the date of receipt of a copy of the representation.

5. The O.A. is, accordingly, disposed of. There shall be no order as to costs.

6. It is made clear that we have not gone into the merits of the case. All points are kept open for consideration by the concerned respondents.

**(Jaya Das Gupta)**  
Member(A)

**(Bidisha Banerjee)**  
Member (J)

SP